

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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March 22, 2012

Certificate of Registration of Tamil Nadu Water Investments Company Ltd Cancelled

The Reserve Bank of India has on February 3, 2012 cancelled the certificate of registration No.07.00728 dated June 15, 2002, issued to Tamil Nadu Water Investment Company Ltd., having its registered office at ANURAG, No.15, Murray's Gate Road, Alwarpet, Chennai-600018 for carrying on the business of a non-banking financial institution as the company has voluntarily exited from carrying on NBFI activities. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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Ajit Prasad

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